


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 181/9/HDB/2018
NAME OF THE COMPANY	Sembmarine Kakinada Ltd
NAME OF THE PETITIONER(S)	Sri Sai Oilfiled Equipments & Marine Services
NAME OF THE RESPONDENT(S)	Sembmarine Kakinada Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM	Advocate	9000666072	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy	Advocate Counsel for Respondent	9542239039	

ORDER

Learned counsel Mr. Naresh Kumar Sangam present for Petitioner. Learned counsel Mr. V. Venkata Rami Reddy present for Respondent.

Mr. V. Venkata Rami Reddy filed vakalat for Respondent.

Counter not filed by Respondent.

Respondent shall file counter within two weeks serving a copy in advance to the petitioner and file proof of service.

List the matter on 03.08.2018.


MEMBER JUDICIAL